

Statement

Import of Cobalt and its alloys etc. in terms of quantity and value

Quantity in thousand kgs. Value . in l akhs

S. No.	Description of item	Indian Trade Classi- ficate Rev.2 Code No.	1978-79		1979-80		1980-81	
			Qty.	Value	Qty.	Value	(upto Oct.1980)	
1	2	3	4	5	6	7	8	9
							Qty.	Value
1.	Cobalt and Cobalt base alloys, unwrought .	689-9911	130	223.03	125	520.61	68	288.73
2.	Waste and scrap of Cobalt and Cobalt alloys, u.e.s. .	689-9912	1	3.01	7	42.00	3	8.40
3.	Cobalt, wrought .	699-9905	15	34.69	17	71.88	6	28.91

Limca

3780. SHRI K. LAKKAPPA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that the users of trade mark Limca are making misleading publications 'special formula of Bisleri Italy' or being unable to substantiate the claim of the above product being of foreign formula;

(b) if so, whether Limca is a product of Italian Company; and

(c) whether any permission was obtained by the above company for using the above formula or trade mark and if not, whether Government are going to prosecute them under Trade and Merchandise Act, 1958?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) and (b). 'Limca', a soft drink, is reported to be a product based on a formula of Bisleri, Italy. The bottles of Limca, bear a legend "SPECIAL FORMULA OF BISLERI,

ITALY." Limca was introduced by M/s. Bisleri (India) Private Limited, a small scale unit registered with the Government of Maharashtra.

(c) The Trade Mark of Limca was originally registered in the name of M/s. Bisleri (India) Private Limited as registered proprietors thereof. It was subsequently assigned to Parley Exports (Private) Limited by virtue of an assignment deed dated 22nd December, 1977.

Recruitment of SC/ST in CISF

3781. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons recruited to the Central Industrial Security Force after January 1980 till date, State-wise; and

(b) the number of them recruited from the Scheduled Castes and Scheduled Scheduled Tribes, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). Requisite details have been indicated in the Statement annexed.

Statement

S. No.	Names of States	Total number of persons recruited	Out of figures in Column (3) number belonging to :	
1	2	3	Scheduled Caste.	Scheduled Tribes.
1.	Andhra Pradesh.	243	62	18
2.	Assam	55	5	9
3.	West Bengal	330	69	15
4.	Gujarat	113	46	5
5.	Kerala	67	5	—
6.	Karnataka	45	10	2
7.	Maharashtra	278	50	5
8.	Orissa	71	18	7
9.	Tamil Nadu	226	84	4
10.	Bihar	598	98	206
11.	Delhi	67	9	1
12.	Haryana	441	25	2
13.	Himachal Pradesh	700	65	2
14.	J & K	35	18	—
15.	Madhya Pradesh	209	61	41
16.	Punjab	148	38	3
17.	Rajasthan	182	56	19
18.	Uttar Pradesh	961	121	5

Note : In addition to the above figures, 7 persons were recruited from Nepal during the period 1-2-1980 to 28-2-1982. None of these belonged to Scheduled caste or Scheduled Tribe.

Torture by Police Alleged in India

3782. SHRI DAULATSINH
JADEJA:
PROF. MADHU DANDA-
VATE:
SHRI N. E. HORO:
SHRI RAJESH KUMAR
SINGH:
SHRI TRILOK CHAND:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to report prepared by

U.S. Administration's human rights survey alleging torture by police in India;

(b) if so, the facts thereof;

(c) whether Government have issued rejoinder to that effect; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI NIHAR RANJAN LASKAR):

(a) Yes, Sir.

(b) to (d). The report has been just received and is under scrutiny.